

NOTICE

It is brought to the notice of Advocates, litigants and parties appearing in person that on **31st July 2020** :

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The specially constituted Division Bench comprising the **Hon'ble Kum. Justice Nutan D. Sardesai** and the **Hon'ble Smt Justice M. S. Jawalkar** will take up the matters through video conferencing **at 2.30 p.m.**

By Order

**High Court of Bombay at
Panaji, Goa.
Date : 31st July 2020 :**

**(Kiran A. Bagi)
Registrar (Judicial)**